

[Translation]

Welfare Programmes for Minorities in Bihar

2618. SHRI DINESH CHANDRA YADAV : Will the Minister of WELFARE be pleased to state :

(a) the details of programmes being implemented in Bihar for the welfare of minorities and the achievements made thereunder; and

(b) the amount spent during the current financial year for the purpose?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Following programmes are being implemented in Bihar for the welfare of minorities :

- (i) *Pre-examination coaching scheme for weaker sections based on economic criteria* is being implemented all over the country, including State of Bihar since 1992-93 for the target group consisting of minorities and OBCs with an income ceiling of Rs. 24,000/- per annum. In the State of Bihar, since the inception of this scheme, 6 voluntary organisations have been given grant-in-aid amounting to Rs. 30.12 lakhs benefiting 440 candidates.
- (ii) *Scheme of financial assistance for modernisation of Madrasas Education.* The objective of the scheme is to encourage traditional institutions like Madrasas and Maktabas for giving financial assistance to introduce science, mathematics, social studies, Hindi and English in their curriculum. Assistance is given to Madrasas and Maktabas for activities which contribute to this objective. The scheme aims at providing opportunities to students of these institutions to acquire education comparable to that in the national education system. During the VIII Plan period, an amount of Rs. 1.00 crore has been allocated under the scheme, but an amount of Rs. 1.72 crores has been spent under the scheme. Under this scheme, for the State of Bihar 31 Madrasas have been given grant, so far.

- (iii) *Scheme of coaching classes for competitive examinations for weaker sections amongst the educationally backward minorities is being conducted by the UGC.* The scheme was formulated in 1984 revised in 1988 and revamped in 1994. Under this scheme 6 colleges in the State of Bihar have been granted to the tune of Rs. 4.30 lakhs.

(b) : (Rs. in lakhs)

Name of Scheme	Amount spent
1. Pre-examination coaching scheme	Nil
2. Modernisation of Madrasas Education	9.42
3. Scheme of coaching classes for competitive examinations for weaker sections amongst the educationally backward minorities	4.30

Supply of Fertilizers

2619. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have estimated the demand of fertilizers for the rabi crops in the country, State/ UT-wise; and

(b) the quantity of urea being supplied to them?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) Urea is the only fertilizer which is under statutory price control and for which allocations are made. All other fertilizers stand decontrolled and its demand and supply is decided by the market forces. A statement indicating the assessed requirement of urea for Rabi 1996-97 season and potential requirement of other decontrolled fertilizers (as reported by the State Governments) is enclosed as Statement. The entire assessed requirement of urea will be met except in the case of State Government/ Union Territories who do not require during the season.